

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
STARRED QUESTION NO. 13  
ANSWERED ON 29<sup>TH</sup> JANUARY, 2026**

**CONSTRUCTION OF FLYOVER IN DABOLIM**

**13. SHRI CAPTAIN VIRIATO FERNANDES:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

**(a) the reasons for commencing the construction of the flyover between Dabolim–MES College Junction in Sancoale without obtaining No Objection Certificate (NOC) from the Indian Navy despite repeated requests from the Navy and directions of the South Goa District Road Safety Committee in its meeting held on 13 November, 2024;**

**(b) whether, pursuant to the directions of the High Court, the Ministry has revised the design and drawings of the said flyover to comply with Obstacle Limitation Surface (OLS) height restrictions including any structural modifications to pillars and if so, the details thereof along with the revised drawings/plans in this regard;**

**(c) the original sanctioned cost of the project and the revised cost after incorporating changes to conform with OLS norms along with the expenditure incurred on consultants and technical advisors engaged for the project;**

**(d) the estimated financial loss to the exchequer arising out of corrective actions such as redesign, slicing of pillars, etc.; and**

**(e) whether responsibility has been fixed and action initiated against the officials or agencies responsible for the lapse leading to financial loss, cost escalation and project delays and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (e) A statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 13 ANSWERED ON 29<sup>TH</sup> JANUARY, 2026 ASKED BY SHRI CAPTAIN VIRIATO FERNANDES HON'BLE MP(LS) REGARDING 'CONSTRUCTION OF FLYOVER IN DABOLIM '.**

**(a) & (b) The construction of elevated corridor between Dabolim and MES College, Sancoale on NH-566 (Old NH-17B) in Goa was undertaken for addressing safety issues in the project stretch. The State Government had reported several accidents including loss of life in the project stretch. In order to take up the work on urgency, DPR for construction of elevated corridor was taken up based on ground conditions and the work was awarded on 07.03.2024.**

**However, after the award of project & commencement work on the site, the clearance requirements were communicated by the Indian Navy, which were incorporated by making suitable changes in the project to ensure compliance of Indian Navy's guidelines. The project is an important safety requirement for local and tourist traffic in the State of Goa and is now under progress after compliance with applicable norms.**

**No direction has been issued by Hon'ble High Court of Bombay with regard to modification in the design and drawing of the project.**

**(c) The earlier original sanctioned cost was Rs.455.50 crore. The sanctioned cost of the project along with proposed changes in the project has not exceeded the original approved cost. No external consultant or technical advisors were engaged for changes in the project. The changes in the design and drawings were made by the Authority's Engineer already engaged for the project at no additional cost.**

**(d) to (e) The estimated cost of work to be dismantled/ discarded is about Rs 3.10 crore. As height of proposed structure was less than existing buildings in the vicinity, DPR consultant could not anticipate requirement of Naval clearance. However, Show Cause Notice has been issued to DPR Consultant for not obtaining Naval clearance prior to approval of the project.**

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